

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF USHDEV INTERNATIONAL LIMITED

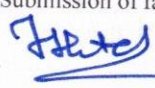
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ushdev International Limited
2.	Date of incorporation of corporate debtor	18th May, 1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L40102MH1994PLC078468
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: New Harileela House 6th Floor, Mint Road, Fort, Mumbai, Maharashtra- 400001 Corp. office: Apeejay House, 6 th Floor, 130 Mumbai Samachar Marg, Fort, Mumbai, Maharashtra- 400023
6.	Date of closure of Insolvency Resolution Process	11 th March, 2022
7.	Liquidation commencement date of corporate debtor	16th October, 2025
8.	Name and registration number of the insolvency professional acting as liquidator	Trupalkumar Patel Reg. No.: IBBI/IPA-001/IP-P01186/2018-2019/11907
9.	Address and e-mail of the liquidator, as registered with the Board	C/505, The First, B/H ITC Narmada, Vastrapur, Ahmedabad – 380015 Email: trupal.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C/505, The First, B/H ITC Narmada, Vastrapur, Ahmedabad – 380015 Email: liquidation.ushdev@gmail.com
11.	Last date for submission of claims	15th November, 2025

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Ushdev International Limited on 16th October, 2025.

The stakeholders of Ushdev International Limited are hereby called upon to submit their claims with proof on or before 15th November, 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Trupalkumar Patel
Liquidator
IBBI/IPA-001/IP-P01186/2018-19/11907
AFA valid till: 31st December, 2025



Date: 25/10/2025
Place: Ahmedabad: